

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 260 of 2013**

**Dated : 8<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**GVK Industries Ltd. (Phase-I) ... Appellant(s)**  
**Versus**

**Eastern Power Distribution Co. ....Respondent(s)**  
**of Andhra Pradesh & Ors.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**  
**Mr. Kumar Mihir**  
**Mr. Avinash Menon**

**ORDER**

Admit. Issue notice to the Respondents returnable on 12.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak